

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2016 &
IA NO. 640 OF 2016**

Dated: 13th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Rimjhim Ispat Ltd.

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. D.D. Chopra

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **14.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**